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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 15036/2023

HEMANT SHARAWAT & ORS.

.....Petitioners

Through: None.

versus

UNIVERSITY OF DELHI & ORS.

....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for

University of Delhi.

Ms. Pankhuri Shrivastava and Mr. Alekshendra

Sharma, Advocates for NTA.

105

+ W.P.(C) 73/2024 and CM APPL. 285/2024

RINKU & ORS.

.....Petitioners

Through: None.

versus

UNIVERSITY OF DELHI AND ANR.

....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for

University of Delhi.

Mr. Naresh Kaushik, Senior Counsel with Mr. Sanjay Khanna, Standing Counsel, Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh, Mr. Anand Singh and Mr. Shantanu Shukla,

Advocates for NTA.

106

+ W.P.(C) 581/2024

DEEPAK & ORS.

.....Petitioners

Through: None.

W.P.(C) 15036/2023 and connected matters

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versus

UNIVERSITY OF DELHI & ORS.

....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for University of Delhi.

Mr. Naresh Kaushik, Senior Counsel with Mr. Sanjay Khanna, Standing Counsel, Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh, Mr. Anand Singh and Mr. Shantanu Shukla, Advocates for NTA.

107

+ W.P.(C) 4368/2024

PARDEEP KUMAR

.....Petitioner

Through: None.

versus

UNIVERSITY OF DELHI & ORS.

....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for University of Delhi.

Mr. Naresh Kaushik, Senior Counsel with Mr. Sanjay Khanna, Standing Counsel, Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh, Mr. Anand Singh and Mr. Shantanu Shukla, Advocates for NTA.

108

+ W.P.(C) 582/2024

MOHIT & ORS.

.....Petitioners

Through: None.

versus

UNIVERSITY OF DELHI & ORS.

....Respondents

W.P.(C) 15036/2023 and connected matters

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Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for University of Delhi.

Mr. Naresh Kaushik, Senior Counsel with Mr. Sanjay Khanna, Standing Counsel, Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh, Mr. Anand Singh and Mr. Shantanu Shukla, Advocates for NTA.

109

+ W.P.(C) 1363/2024

CHANDAN KUMAR AND ORS

....Petitioners

Through: None.

versus

UNIVERSITY OF DELHI AND ORS.

....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for University of Delhi.

Mr. Naresh Kaushik, Senior Counsel with Mr. Sanjay Khanna, Standing Counsel, Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh, Mr. Anand Singh and Mr. Shantanu Shukla, Advocates for NTA.

110

+ W.P.(C) 3661/2024

KRISHAN

.....Petitioner

Through: Mr. Dushyant Bhargava, Mr. Vikram Singh Nayal, Mr. Jatin Saini and Mr. Pawan Mehta, Advocates.

versus

UNIVERSITY OF DELHI & ORS.

....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik Rupal and Ms. Aishwarya Malhotra, Advocates for

W.P.(C) 15036/2023 and connected matters

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University of Delhi.

Mr. Naresh Kaushik, Senior Counsel with Mr. Sanjay Khanna, Standing Counsel, Ms. Pragya Bhushan, Mr. Karandeep Singh, Mr. Tarandeep Singh, Mr. Anand Singh and Mr. Shantanu Shukla, Advocates for NTA.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

> ORDER 16.12.2024

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List on 17.12.2024.

JYOTI SINGH, J

DECEMBER 16, 2024 YA

W.P.(C) 15036/2023 and connected matters

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